Name of the Corporate Debtor: DIVYA INFRA PROPERTIES PRIVATE LIMITED; Date of Commencement of CIRP: 31-10-2023; List of Creditors as on: 01-07-2024; Name of IP: Prakul Thadi; Process Number: 1; Last 5 digitof registration number: 13806

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	43	378075613	40	165477684	18.39	0	208505806	4092124	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	576074679	1	576074679	64.02	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	3	6107346	3	5017729	0.56	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	4110540	2	2658892	0.30	0	50000	1401648	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	77	326758708	68	150569809	16.73	0	24726582	147493966	Annexure 9
Total		128	1291126886	114	899798793	100.00	0	233282388	152987738	